

FORM B
PUBLIC ANNOUNCEMENT

(Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process) Regulations, 2016)

**FOR THE ATTENTION OF THE STAKEHOLDERS OF
M/S VIRAR FABRICS PRIVATE LIMITED**

Sl. No.	PARTICULARS	DETAILS
1.	Name of corporate debtor	M/S. VIRAR FABRICS PRIVATE LIMITED
2.	Date of incorporation of corporate debtor	17/11/2015
3.	Authority under which corporate debtor is incorporated/registered	Registrar of Companies (Ahmedabad) Under Companies Act, 1956
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	CIN: U17120GJ2015PTC085083
5.	Address of the registered office and principal office (if any) of corporate debtor	Reg. Office:- Ratna Jyoti Appartment - C, Floor-04, 4, Ravidham Sankul, Panjara Pole, Ghod Dod Road, Surat 395007, Gujarat
6.	Date of closure of Insolvency Resolution Process	02/08/2022
7.	Liquidation commencement date of corporate debtor	02/08/2022 (Date of Receipt of order by Liquidator: 04/08/2022)
8.	Name and registration number of the insolvency professional acting as liquidator	CA Kailash Thanmal Shah IP Registration Number: IBBI/IPA-001/IP-P00267/2017-2018/10511
9.	Address and e-mail of the liquidator, as registered with the Board	505, 21 st Century Business Centre, Near World Trade Centre, Ring Road, Surat-395002 E-mail ID: ipktshah@gmail.com
10.	Address and e-mail to be used for correspondence with the liquidator	505, 21 st Century Business Centre, Near World Trade Centre, Ring Road, Surat-395002 E-mail ID: cirp.virar@gmail.com
11.	Last date for submission of claims	02/09/2022

Notice is hereby given that the National Company Law Tribunal, Ahmedabad Bench has ordered the commencement of liquidation of **M/s Virar Fabrics Private Limited** on 02/08/2022

The stakeholders of **M/s Virar Fabrics Private Limited** are hereby called upon to submit their claims with proof on or before 02/09/2022, to the liquidator at the address mentioned against item 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit claims with the proof in person, by post or by electronic means.

Submission of false or misleading proof of claims shall attract penalties.



10-1-4
IP CA Kailash Shah
Liquidator

Registration Number: **IBBI/IPA-001/IP-P00267/2017-2018/10511**

Date: 06-08-2022

Place: Surat